

/287525/2023

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Assistant Legal Remembrancer/District Litigation Officer in the Department of Law, Justice and Parliamentary Affairs.

Reference:- Public Service Commission's No. PSC/DR/DLO/2023 dated 12-05-2023 and No. PSC/DR/DLO/2023 dated 23-06-2023.

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Government Order No: 13807-JK(LD) of 2023.
Dated : 10 - 10 - 2023.
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Pursuant to the recommendation of the Jammu & Kashmir Public Service Commission, sanction is hereby accorded to the appointment of the following Assistant Legal Remembrancers/District Litigation Officers under the Jammu and Kashmir Legal (Gazetted) Service against the posts under the direct recruitment quota carrying the Pay Level-8 (47600-151100) with immediate effect:-

S.No.	Name of the candidate S/Shri	Parentage	Address	Category	Merit
1.	Jawad Murtaza Khan	Murtaza Khan	Khan Enclave Opposite Palm Ravera flats Sidhra, Jammu	OM /ALC	70.44
2.	Kumar Abhishek	Ashok Kumar Gupta	Ashok Gupta AE near Ghattiwale ward No. 3 Karan Nagar near Easyday Kathua	OM	68.01
3.	Yazan UL Yasra	Abdul Rahim Mir	02 Farashgund Daharmunah Budgam	OM	65.13
4.	Sufaya Bashir	Bashir Ahmad Khan	2/2 Lane 15 Mahrajpora Batmaloo, Srinagar	OM	63.90
5.	Aamir Majid Shah	Abdul Majid Shah	131 Madni Mohalla Hajibagh	OM	63.73
6.	Aayat Ullah	Pervaze Ahmad Pandit	188 Karimabad Pulwama	OM	62.36
7.	Hilal Ahmad Bhat	Ghulam Mohi Ud Din Bhat	296 Hazarpora Aripanthan Beerwah	OM	61.48
8.	Sahil Sangra	Surinder Kumar	V.P.O Rajinder Pura Vijaypur	OM	61.19
9.	Rubi Jan	Mohammad Ramzan Sofi	27 Bus Stand Aishmuqam Pahalgam	OM	58.78
10.	Deeba Khan	Sayed Nasir Khan	Near Global Hardware Gole Market Near GMC Karan nagar, Karan Nagar	OM	58.61
11.	Saqib Rasool	Gh Rasool Malik	56 Dawlatpora Kreeri	OM	57.98
12.	Ishwin Kaur	Abhinandan Singh	33 D C/C Gandhi Nagar, Jammu	OM	56.96
13.	Binny Kumar	Jagdish Raj	H.No. 12 Ward No. 1	OM/RBA	56.80

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			Village Cherrote Gundna		
14.	Mohd Iqbal Mir	Gh Rasool Mir	4A Sehpora Dooru	OM	56.76
15.	Masroor Hassan	Gh Hassan Dar	Nowgam Nowgam Shangus	OM	56.70
16.	Rimpesh Sangotra	Chaman Lal Sangotra	93A Pooja Colony Lower Thather Defense Enclave Bantlab	OM/SC	56.41
17.	Ishfaq Ahmad Khan	Mohammad Maqbool Khan	111 Choker Kunzer	OM	56.22
18.	Aadil Hussain Khan	Mohd Naseeb Khan	Achabal, Anantnag	OM	55.42
19.	Javeed Nazir	Nazir Ahamad Sofi	Malik Angan Fateh Kadal	OM/PHC	45.50
20.	Zeeshan Eilahi	Habibullah Tantray	T12 Tantray Mohallah, Dar Gund Pulwama	RBA	50.03
21.	Vishu Kumar	Ramesh Chander	H.No 102, W No 2 Near SP High School Bari Brahmana Bari	SC	48.98
22.	Rani Kiyala	Sohan Singh	Village Dhyansar Kartholi Bari Brahmana	SC	46.92
23.	Chander Kiran	Ram Dhan	113 Lane 18 Greater Kailash Bahu	SC	46.58
24.	Saima Ghani	Abdul Ghani	Puranigam Near Masjid Sharif Gulabbagh Dooru	ST	46.28
25.	Lutfar Rehman	Abdul Latief	Nil Salwah Tehsil Mendhar	ST	40.30
26.	Shakeel Ahmad	Maqbool Hussain	6 Ward No. 6 Vill Andhrooth Qila Darhal	ST	40.29
27.	Rahul Sharma	Ashok Kumar Sharma	Village Gadwal Tehsil Vijaypur Vijaypur	ALC/IB	53.83
28.	Mukesh Singh	Tara Singh	Village Nikhian Khour Jammu	ALC/IB	45.21
29.	Priya Sharma	Jeet Kumar Sharma	Govt HR Sec School, Doongi Rajouri	PSP	53.90
30.	Sohil Mir	Mohd Farooq Mir	Tararanwali Buffleaz Surankote	PSP	51.55
31.	Hiteshwar Kesar	Kamal Krishan Kesar	House No. 182 Ward No. 8 Parliwand Kathua	EWS	48.97
32.	Adil Rehman	Abdul Rehman	90 Batapora Hunipora, Chitti Nehama, Pulwama	SLC	54.14

The appointees shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days from the date of issuance of this order and such candidates who fail to join within the stipulated time, shall forego his/her right to appointment and the same shall be deemed to have been cancelled ab-initio without any further notice.

The appointees shall be allowed to join only on the production of the following certificates (in original) to be verified subsequently:-

- (i) Academic/Qualification Certificates.

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6. Secretary, J&K Public Service Commission.
7. Director Information, J&K with the request to kindly get this order published in two leading News Papers both at Srinagar and Jammu for information of the concerned.
8. Director Finance, Department of Law, Justice and Parliamentary Affairs.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
12. Select candidates for compliance.
13. Government Order file.
14. Concerned file.

Ashish Gupta
10.10.23

(Ashish Gupta)

Additional Secretary to Government.

Ch
10.10.2023

**Annexure A to Government Order No. 13807-
JK(LD) of 2023 dated 10-10-2023**

Affidavit

I _____ S/o, D/o, Shri
_____ R/o _____ Aadhaar
No. _____ do hereby undertaking as under:

1. That, if on verification, my qualification/Date of Birth/ Reserved Category Certificates from the concerned issuing authorities is found fake/forged, my appointment as Assistant Legal Remembrancer/District Litigation Officer in the Jammu and Kashmir Legal (Gazetted) Service shall be deemed to have been cancelled ab-initio.
2. That, I have no criminal records and do not face any criminal proceedings in any Court of law. If this is found to be incorrect, I shall be liable for removal from the appointment as Assistant Legal Remembrancer/District Litigation Officer in the Jammu and Kashmir Legal (Gazetted) Service.
3. That, in case any statement as at (1) to (2) above is proved to be false, I shall be liable for disciplinary proceedings under law.



Deponent

Verification:

The averments mentioned herein above are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Deponent